

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

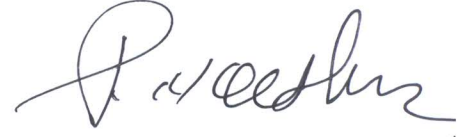
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/2016
NAME OF THE PETITIONER(S) : Mr. S. Suresh
NAME OF THE RESPONDENT(S) : M/s Avon Institute of Modern Sciences Pvt. Ltd. &
another
UNDER SECTION : 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

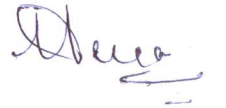
P. NEETHI KUMAR
FOR MIS WAGON & SAE RAMS.

Petitioner.



Gr. Meera
A.K. Mylsamy }
for A.K. Mylsamy &
Ansowalir LLP

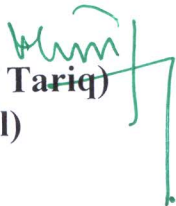
Counsel for R₁, R₂



ORDER

Shri P Neethi Kumar, counsel for petitioner present. Shri A K Mylsamy, senior counsel for R1 & R2 present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on **30.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

